

SOLE

11.2.25

Declaration of Assets and Liabilities

Year 2024-25

1. VIYANESHWAR PRASAD

Son/daughter/wife of LATE- MUNDRIKA RAM

aged 57 years, belonging to BIHAR LEGISLATIVE ASSEMBLY

service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*)

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	RAJMANI	Sumankumar	Nandani Kumari	
			Dependents Name(s)	Dependant 1-1 Name	Dependant 2 Name	Dependant 1-3 Etc. Name
(i)	Cash	30,000/-	30,000/-	—	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	—	—	—	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	—	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	—	—	—	—	—
(vi)	Jewellery (give details of weight and value)	—	20 Wt (Wt) 160,000/- Silver 30 50,000/-	—	—	—
(vii)	Other assets, such as values of claims / Interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.
* dependant here, means a person substantially dependent on the income of the employee.

viyaneshwar prasad

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(2)

B. Details of Immovable assets.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant 1-1 Name	Dependant 1-2 Name	Dependant 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	10 DCML 7.000000	500.00 CML 20.000000	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	No.	1 1/2 DCML MASOUDHI PATNA	—	—	—
(iii)	Buildings (Commercial and residential) - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	1 1/2 DCML MASOUDHI PATNA	1 1/2 DCML MASOUDHI PATNA	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item].

Sr. No.	Description	Name & address of Bank / Financial institutions(s) / Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI	7.000000
	(ii) Loans from financial institutions	PERSONAL LOAN B.Y.M	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

W. S. Narayan was present

	(d) dues to departments dealing with telephones.	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge. [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	—	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

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C. Personal Detail

GPF/CPP/PRAN No.

PTS/BLA - 686

Gender

M (M/F)

Date of Birth

0 | 1 | 0 | 1 | 1 | 9 | 6 | 8 (DD/MM/YYYY)

Class/Group

C (A/B/C)

Cadre

OFFICE ATTENDANT

(Full Name e.g. B.A.S. Bihar Administrative Service, B.S.S. Bihar Secretariat Service etc.)

Home District

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Uyaneshwar Prasad*

Name of Employee: UYANESHWAR PRASAD

Designation: OFFICE ATTENDANT

Department: BIHAR VIDHAN SABHA PATNA

Place: PATNA

Date:

Uyaneshwar Prasad

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.